

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

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**LOK SABHA**

**UNSTARRED QUESTION NO. 518**

**TO BE ANSWERED ON FRIDAY, THE 4<sup>th</sup> FEBRUARY 2022**

**VACANCIES IN INDIAN LEGAL SERVICES**

**518. SHRI TALARI RANGAIAH :  
SHRIMATI VANGA GEETHA VISWANATH :**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- a) whether the Government has taken note that nearly 50 percent posts in Indian Legal services are lying vacant, if so, the reasons therefor;**
- b) whether the Government has undertaken consultation with concerned agencies, like DoPT, UPSC and SSC in this regard, if so, details thereof; and**
- c) the steps being taken by the Government to expedite the recruitment process and filling up these vacancies in a time-bound manner?**

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

**(a) to (c) – Presently around 64 out of 157 posts in the Indian Legal Services cadre are vacant, which works out to 41% of the total cadre strength in the Indian Legal Services cadre. DPC proposals for filling-up vacancies falling under promotion quota out of these vacancies are regularly taken up with UPSC, the nodal authority to recommend appointments. Necessary steps to expedite filling-up of these vacancies expeditiously are carried out on an ongoing basis.**